

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/78/2016

NAME OF THE PETITIONER(S)

: Mr. Ramanathan Nagendran & Another

NAME OF THE RESPONDENT(S)

: M/s. Text 'N' Graphics Pvt Ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Count for Petitioners Touthiaz Ahmed V.14 For K. Growtham Khones

ORDER

Mr. V.K. Imthiaz Ahmed, Counsel for Petitioner present and submitted that he received information from Counsel for Respondent that he is unable to appear before this Bench today as he is held up at Kerala. At request, time is enlarged for hearing arguments. Put up on 22.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)